

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-472(PB)/2017

IN THE MATTER OF:

Smt. Anupam Khanna

.... **APPLICANT / PETITIONER**

Vs

M/s. AMR Infrastructures Ltd.

.... **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

PRESENTS:

For the Petitioner(s):-

Mr. Ambuj Dixit, Advocate

For the Respondent(s):-

**Mr. Sidharth Bauthia, Advocate for
the Intervener**

ORDER

For order, see (IB)-02(PB)/2017